

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/922(CHE)/2024

PETITION NUMBER : CP/IB/1183/2018 in IA/IB/663/2020

**NAME OF THE APPLICANT : C Ramasubramaniam (Liq)
M/s Aascar Film Private Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 31(3) of
IBBI Reg, 2016**

ORDER

Mr. C. Ramasubramaniam, Ld. Liquidator is present in person.

This Application is to take on record the modified the list of stakeholders.

The report is taken on record subject to all just exceptions and
IA(IBC)/922(CHE)/2024 is disposed off.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**